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के०जी० भवन, कलकत्ता:	158.61	80.18	238.79
कुल	1042.37	219.03	1261.40
1989-90			
के०जी० भवन, नई दिल्ली	773.45	179.62	953.07
ग्रामशिल्प, नई दिल्ली	116.33	10.06	126.39
के०जी० भवन, मुंबई	8.09	13.03	21.12
के०जी० भवन, कलकत्ता	191.61	50.13	241.74
कुल	1089.48	252.84	1342.32

मुंबई में विभागीय भवन 1989-90 के दौरान खोला गया ।

(ख) भारत सरकार ने गांधी जयंती के दौरान खादी की बिक्री के लिए विशेष छूट की मंजूरी दी । कई राज्य सरकारों ने भी विशेष छूट बिक्री के दौरान अधिकतम बिक्री करने के उद्देश्य से इन संस्थाओं को सहायता देने की दिशा में अतिरिक्त छूट की मंजूरी दी । वर्ष 1989-90 के दौरान खादी (मूती, मलमलाई, ऊनी तथा रेण्मी) की कुल बिक्री 291.26 करोड़ रु० की हुई जिसमें से विशेष छूट के दौरान हुई बिक्री 203.14 करोड़ रु० की थी । विशेष छूट के दौरान हुई बिक्री 1989-90 के दौरान खादी की कुल खूदरा बिक्री का लगभग 70% है ।

#### Mahila based brewery in Kalahandi Distt. Orissa

1563. SHRI BASANT KUMAR DAS: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether technology for setting up Mahua based brewery exists in the country;

(b) if so, the number of such breweries in the country; and

(c) whether Government propose to consider one such brewery in Kalahandi District in view of large quantity of collection of Mahua flower in the western part of Orissa particularly in Kalahandi?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GO-MANGO): (a) to (c) According to the information available, all the Breweries in the organised sector in the country are based on Barely Malt. No application appears to have been received for setting up a brewery based on Mahua flower in Kalahandi District of Orissa.

#### Replacement of MIG-21 Fleet due to delay in ICA Projects

1564. SHRI SURESH KALMADI: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have any proposal to manufacture or buy aircraft to replace the ageing Mig-21 fleet keep-

ing in view the delay in the LCA project; and

(b) if so, what are the details thereof?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) and (b) the phasing out of old aircraft and planning for the induction of new ones is an ongoing process, related to the operational requirements of the IAF. Decisions regarding outright purchases and/or licenced manufacture are based on techno-economic viability assessments.

#### Performance of LCA

1565. SHRI SURESH KALMADI: Will the Minister of DEFENCE be pleased to state:

(a) in what manner the LCA compare in performance with the F-22 fighter which has already completed its development programme;

(b) what improvement in performance, if any, will the LCA have over the Mirage 2000 and Mig-29;

(c) who are the foreign consultants for the LCA design programme; and

(d) what is the indigenous element of aesign that is going into the LCA?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) F-22 is a 25 ton weight Advanced Technical Fighter Aircraft meant for long range operations/deep penetration and area defence. LCA is an 8 ton weight aircraft optimised for tactical role. Thus perform mance of the two aircraft is not comparable on like-to-like basis as these are of two different class.

(b) I CA is designed to have better turn rat-is, accelerations and low radar cross-section. It also caters for better technological and operational features compared to Mirage-2000 and Mig-29.

(c) General consultancy from M/s Ericssons of Sweden and AMD-BA of France was availed during Project Definition Phase (PDP) of the Project. For detailed design and development of LCA, no general consultant from abroad is envisaged. In areas like control integration and radar, limited consultancy would be sought on "as required basis

(d) LCA is being developed mainly based on Indian design capabilities. This is true of aerodynamic design, structural design, digital avionic systems, mission computer, powerplant and other significant sub-systems for the LCA. Inevitably the LCA. tike most other fighter development programmes. has to depend on import of seme sub-systems and components; some of these for the prototype phase only.

#### Drive against ghost family units and ration cards

1566. SHRI SHIV PRATAP MISHRA: Will the PRIME MINISTER be pleased to state

(a) whether Government propose to launch any drive in Delhi and other parts of the country to unearth ghost family units and ration cards;

(b) if so, the details thereof and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (c) State Governments and UT Administrations, who are primarily responsible for the implementation of PDS, have been requested to take steps to weed out bogus ration cards/units so that only genuine consumers get their entitlement.

Reports received from most of the State Governments and UT Administrations, including Delhi Admn. indicate that a considerable number of bogus ration cards/units are being weeded out as an on going process.